

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA

UNSTARRED QUESTION NO. : 4446
(TO BE ANSWERED ON THE 19th March 2026)

PASSENGERS IN NO-FLY LIST FOR UNRULY BEHAVIOUR

4446. SHRI MATHESWARAN V S

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) the details of the passengers placed in no-fly list for unruly behaviour by the Airline Operators in the country since 2014 to till date;

(b) the mechanisms available for the passengers to complain about unruly behaviour in the flights; and

(c) the total number of safety violations detected by the Directorate General of Civil Aviation (DGCA) since 2021 to till date, airline operator-wise?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a): As on date, a total of 424 passengers have been included in the 'No Fly List' since the issuance of the regulation on handling of unruly passengers in 2017.

(b): Any passenger, if wishes to complain about any unruly behavior of passenger in the flight, he/she can report to cabin crew. The cabin crew along with pilot-in-command are to follow the provisions of Civil Aviation Requirements (CARs) on handling of unruly/disruptive passengers.

(c): No safety violation in respect of unruly passengers, is detected by DGCA.
